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## Declaration of Assets and Llabilities

Year 2023 - 2024

I, NEHAL AHMAD, son/daughter	r/wife of MD. MURTUZA
24 years helonging to Bri	HAR LEGISLATIVE ASSEMBLY
service and presently working as OFFICE ATTER	NDANT (DARBAN), 675.
give herein below the details of the assets (immovable	, movable, bank balance, etc.) of

myself, my spouse and dependants\*:

A. <u>Details of movable assets</u>
 (Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	2300/-				-
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	2,000/- SBI, BVM PATNA.		- Capaciting and Capa		- 00
(iii)	Bonds, Debentures and Shares in companies	NrL	and deep and the second	_		The second secon
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	RELIANCE NTEPON LIFE INS. 53649481			AL DOCUMENT	
(v)	Motor Vehicles (details of make, etc.)	<u>SCOUTER</u> BROIHG 1862	encontribution of the second			
(vi)	)ewellery (give details of weight and value)	_	_		and the second s	
(vli)	Other assets, such as values of claims / interests	and an art discourse to the discourse to	No.			_

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employée.

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## Details of Immovable assets 8.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	have to be indicated) Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Nama
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NEL				12
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NJL				
(Hī)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NEL				
(iv)	Houses / Apartments, etc. : - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL		_		Diff.
(v)	Others (such as interest in property)	NEL		2 - O(1) - O(1) - O(1) - O(1)		

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Opportment (s)	Amount outstanding as	
(2)	(i) Loans from Banks	NEL		
	(ii) Loans from financial institutions	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL		
	(b) dues to departments dealing with supply of water	NIL		
	(c) dues to departments dealing with supply of electricity	NEL		

rod mo	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, If any	NLL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CKEPA2752H	
	(il) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(ill) Sales Tax (Only in case of proprietary business)	NIL	
	(iv) Property Tax	NIL .	

## C. Personal Detail

Home District	72	PATNA
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Cadre	ty a shi	BIHAR LEGISLATIVE ASSEMBLY SERVICE
Class/Group	:-	C (A/B/C)
Date of Birth	i*	1 2 0 5 1 9 9 9 (DD/MM/YYYY)
Gender	;-	M (M/F)
GPF/CPF/PRAN No.		110152109653

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Mehal Ahms.

Name of Employee: NEHAL AHM AD

Designation: OFFICE ATTENDANT (DARBAN)

Department: BIHAR VIDHAN SABHA, PATNA.

Note:

Place: PATNA

Date: 08/02/2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Mchal Ahpuf.